GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA
UNSTARRED QUESTION No. 1935
TO BE ANSWERED ON 18th MARCH, 2025

Malpractices in Jan Aushadhi Kendras

1935 Dr. Fauzia Khan:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

(a) whether Government is aware of reports indicating malpractices at Jan Aushadhi Kendras, including overcharging and selling medicines from unauthorized sources;
(b) if so, the details thereof including the measures taken by Government to prevent and address these malpractices; and
(c) the steps taken to improve quality control mechanisms put in place to ensure that the medicines sold at these Kendras meet the required standards of quality and efficacy?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) and (b): Jan Aushadhi Kendras (JAKs) are periodically inspected by the marketing officers of Pharmaceuticals and Medical Devices Bureau of India (PMBI) to eliminate the possibility of any malpractices. In cases of complaints regarding overcharging for Jan Aushadhi medicines or selling of medicines other than Jan Aushadhi medicines, PMBI officers investigate and based on their findings, PMBI issues show cause notices, warnings and conducts follow-up inspections as required. The medicines at JAKs have a fixed maximum retail price (MRP), which is uniform across the country, ensuring no discrepancies in pricing.

(c): Stringent measures as specified below are in place to ensure that the medicines supplied through Jan Aushadhi Kendras meet standards:

(i) Medicines are procured only from suppliers certified for World Health Organization – Good Manufacturing Practices (WHO-GMP).
(ii) Each batch of drugs supplied under the scheme is tested at laboratories accredited by the National Accreditation Board for Testing and Calibration Laboratories (NABL) and only after passing quality tests, medicines are dispatched to Jan Aushadhi Kendras.
(iii) Quality audit of the facilities of vendors is routinely done by the Pharmaceuticals and Medical Devices Bureau of India.

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